

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order fro 18/12/2017 to 22/12/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
Final Orders					
1	ST/60020/2013- CU[DB]		FO/ST/A/58137/2017	12/12/2017	19/12/2017
2	ST/59676/2013- CU[DB]		FO/ST/A/58136/2017	12/12/2017	19/12/2017
3	ST/850/2012-CU[DB]		FO/ST/A/58201/2017	12/12/2017	19/12/2017
4	C/294/2011-CU[DB]		FO/C/A/58213- 58215/2017	12/12/2017	19/12/2017
5	ST/3196/2012-CU[DB]		FO/ST/A/58200/2017	12/12/2017	19/12/2017
6	ST/58662/2013- CU[DB]		FO/ST/A/58225/2017	12/12/2017	19/12/2017
7	ST/442/2010-CU[DB]		FO/ST/A/58106/2017	12/12/2017	19/12/2017
8	C/52120/2014-CU[DB]		FO/C/A/58199/2017	12/12/2017	19/12/2017
9	C/52121/2014-CU[DB]		FO/C/A/58216/2017	12/12/2017	19/12/2017
10	C/50942/2017-CU[DB]		FO/C/A/58160/2017	12/12/2017	19/12/2017
11	C/52912/2016-CU[DB]		FO/C/A/58188/2017	12/12/2017	19/12/2017
12	AD/51397/2017- CU[DB]		FO/AD/A/58202- 58206/2017	12/12/2017	19/12/2017
13	C/113/2011-CU[DB]		FO/C/A/58145/2017	12/12/2017	19/12/2017
14	ST/51917/2014- CU[DB]		FO/ST/A/58181/2017	12/12/2017	19/12/2017

15	ST/1491/2010-CU[DB]		FO/ST/A/58180/2017	12/12/2017	19/12/2017
16	ST/53472/2014-CU[DB]		FO/ST/A/58146-58149/2017	12/12/2017	19/12/2017
17	ST/59686/2013-CU[DB]		FO/ST/A/58138/2017	12/12/2017	19/12/2017
18	ST/56994/2013-CU[DB]		FO/ST/A/58139/2017	12/12/2017	19/12/2017
19	AD/51694/2017-CU[DB]		FO/AD/A/58296/2017	12/12/2017	19/12/2017

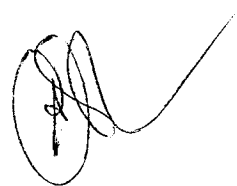
MISC ORDERS

1	ST/56163/2013-CU[DB]	ST/MISC/50708/2017	MO/50774/2017	12/12/2017	19/12/2017
2					
3					
4					

Kind Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

Deputy REGISTRAR



CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order fro 25/12/2017 to 29/12/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
Final Orders					
1	ST/450/2012-CU[DB]		FO/ST/A/58236/2017	16/12/2017	22/12/2017
2	ST/971/2011-CU[DB]		FO/ST/A/58254- 58255/2017	16/12/2017	22/12/2017
3	ST/51764/2014- CU[DB]		FO/ST/A/58226- 58232/2017	16/12/2017	22/12/2017
4	ST/1678/2010-CU[DB]		FO/ST/A/58224/2017	16/12/2017	22/12/2017
5	ST/59912/2013- CU[DB]		FO/ST/A/58143/2017	16/12/2017	22/12/2017
6	ST/60292/2013- CU[DB]		FO/ST/A/58141/2017	16/12/2017	22/12/2017
7	ST/56812/2013- CU[DB]		FO/ST/A/58140/2017	16/12/2017	22/12/2017
8	ST/53538/2014- CU[DB]		FO/SI/A/58144/2017	16/12/2017	22/12/2017
9	ST/55047/2013- CU[DB]		FO/ST/A/58129/2017	16/12/2017	22/12/2017
10	C/57374/2013-CU[DB]		FO/C/A/58142/2017	16/12/2017	22/12/2017
11	ST/1662/2010-CU[DB]		FO/ST/A/58150/2017	16/12/2017	22/12/2017
12	C/51519/2017-CU[DB]		FO/C/A/58122/2017	16/12/2017	22/12/2017
13	ST/1364/2011-CU[DB]		FO/ST/A/58123/2017	16/12/2017	22/12/2017
14	ST/801/2011-CU[DB]		FO/ST/A/58115/2017	16/12/2017	22/12/2017

15	ST/60249/2013- CU[DB]		FO/ST/A/58135/2017	16/12/2017	22/12/2017
16	ST/55001/2013- CU[DB]		FO/ST/A/58130/2017	16/12/2017	22/12/2017
17	ST/56026/2013- CU[DB]		FO/ST/A/58134/2017	16/12/2017	22/12/2017
18	ST/50357/2014- CU[DB]		FO/ST/A/58111- 58112/2017	16/12/2017	22/12/2017
19				16/12/2017	22/12/2017

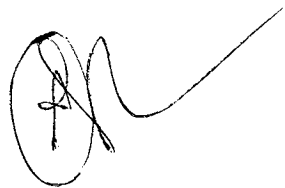
MISC ORDERS

1					
2					
3					
4					

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Deputy REGISTRAR



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FINAL ORDER

1					
2					
3		NIL			
4					
5					

Stay Order

1					
2					
3		NIL			
4					
5					

Misc. Orders

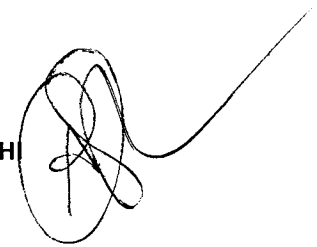
1					
2		NIL			
3					

Interim Order

1					
2		NIL			
3					

DEPUTY REGISTRAR
CUSTOMS BRANCHS

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch



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